

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127

CP (IB) No. 280/Chd/Pb/2023

IN THE MATTER OF:
Indian Bank

...Petitioner-Financial Creditor

Versus

J C T Limited

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 18.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 25.07.2024.

Sd/-
Court Officer

July 18,2024
Mukta